

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1247
ANSWERED ON:01.12.2014
RECOGNITION OF ITIS
Sahu Shri Tamradhwaj

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of Industrial Training Institutes (ITIs) in the country including Chhattisgarh which have been accorded recognition of NCVT, Directorate General of Employment and Training (DGET) since 2000;
- (b) the budgetary allocation made for such ITIs;
- (c) the procedure framed by the DGET for regularization of service of guest lecturers and contract training officers;
- (d) whether there is a rule to make State Council/Vocational Training Certificate holder as regular training officer; and
- (e) whether the Government is aware of irregularities prevalent in regard to regularization of service under DGET and if so, the action taken in this regard?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a): Since the year 2000, a total number of 7317 Industrial Training Institutes (Govt. 486 & Pvt. 6831) in the Country including Chhattisgarh have been affiliated to National Council for Vocational Training (NCVT).

There are 45 Industrial Training Institutes (Govt. 19 & Pvt. 26) which have been granted affiliation to NCVT in the State of Chhattisgarh.

(b): Vocational Training is a concurrent subject and opening of ITIs is under domain of respective State Government. ITIs are setup by state funds while private ITIs are self-financed.

Government of India has allocated funds of Rs. 37.24 crore for setting up 7 ITIs in the State of Chhattisgarh under scheme 'Skill Development in 34 Districts Affected by Left Wing Extremism'.

There are two schemes also for upgradation of infrastructure of existing ITIs:

1. Under the scheme "Upgradation of 1396 Government ITIs through Public Private Partnership (PPP)", an amount of Rs. 105 crore for 42 ITIs located in the state of Chhattisgarh has been allocated.

2. Under the scheme "Vocational Training Improvement Project (VTIP)", an amount of Rs. 52.83 crore including state share for 18 ITIs located in the state of Chhattisgarh has been allocated.

(c) to (e): NCVT has not framed procedure for regularization of service of guest lecturers and training officers on contract as it is within the purview of States or Management of private ITIs. NCVT has not framed rule to make State Council for Vocational Training (SCVT) holder as regular training officer.